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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

T.P.No.233/KB/2017  
C.P-1086/2016,

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>th</sup> September 2017, 10.30 A.M

Name of the Company		Nadimpally Bhagya Laxmi & Anr (Nightangle Agency (P) Ltd) -Vs- ROC, WB		
Under Section		560 (6)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of		Signature with date

O R D E R

No one is present.

Both sides prayed for an adjournment. Prayer is allowed.

Listed on 13<sup>th</sup> November, 2017.

*sd*  
(Jinan K.R.)  
Member (J)

*sd*  
(Vijai Pratap Singh)  
Member (J)